

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3787**  
**TO BE ANSWERED ON 19.03.2018**

**SPECIAL PACKAGE FOR AGRO-BASED INDUSTRIES**

3787. SHRI HARI OM PANDAY:  
DR. RATNA DE (NAG):  
SHRI MANOJ TIWARI:  
SHRI SANTOSH KUMAR:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has any proposals to provide “Special Financial Package to boost Agro-Industries in the country in near future;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the manner in which the said proposal is likely to help to rejuvenate the Agro-based Industries in the country, State/ UT-wise including Uttar Pradesh, West Bengal, Bihar and Delhi/NCR?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI GIRIRAJ SINGH)

(a): There is no proposal to provide Special Financial Package to boost Agro-Industries in the country in near future.

However, Ministry of Micro, Small and Medium Enterprises (MSME) is implementing the following schemes through Khadi and Village Industries Commission (KVIC) and Coir Board to boost Agro-based Cottage Industries in the country:

i) Prime Minister’s Employment Generation Programme (PMEGP) is a credit linked subsidy scheme, for setting up of new micro-enterprises and to generate employment opportunities in rural as well as urban areas of the country through KVIC, State Khadi & Village Industries Board (KVIB) and District Industries Centre (DIC). General category beneficiaries can avail of margin money subsidy of 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as SC/ST/Women/PH/Minorities/Ex-Servicemen/NER, the margin money subsidy is 35% in rural areas and 25% in urban areas. The maximum cost of projects is Rs.25 lakh in the manufacturing sector and Rs.10 lakh in the service sector.

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ii) Scheme of Fund for Regeneration of Traditional Industries (SFURTI) from 2005-06 for making Traditional Industries more productive and competitive by organizing the Traditional Industries and artisans into clusters. The Scheme envisages providing need-based assistance for replacement of production equipment, setting up of common facility centres (CFC), product development, quality improvement, improved marketing, training and capacity building etc.

iii) A Scheme for Promoting Innovation, Rural Industry and Entrepreneurship (ASPIRE) was launched on 18.3.2015 to promote Innovation and Rural Entrepreneurship through rural Livelihood Business Incubator (LBI), Technology Business Incubator (TBI) and Fund of Funds for start-up creation.

State-wise details of Margin Money allocated and utilized, job opportunities created and number of units set up under **PMEGP** Scheme during the last three years and current year is placed at **Annexure-I**. The other steps taken by the Government to promote agro-based cottage industries through KVIC is placed at **Annexure-II**.

(b)&(c): Does not arise.

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**Annexure-I****Annexure-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 3787 for answer on 19.03.2018**

Year-wise and State-wise details of Margin Money allocated & utilized, job opportunities (including women) created and number of units set up (including by women) under PMEGP Scheme during 2014-15, 2015-16, 2016-17 & 2017-18

Sl. No.	State/UT	2014-15				2015-16			
		Margin money subsidy allocated (Rs. lakh)	Margin money subsidy utilized# (Rs. lakh)	Number of projects assisted	Estimated employment generated (No. of persons)	Margin money subsidy allocated (Rs. lakh)	Margin money subsidy utilized# (Rs. lakh)	Number of projects assisted	Estimated employment generated (No. of persons)
1	Jammu& Kashmir	2919.5	3274.63	1565	11025	4006.80	3781.19	2207	12115
2	Himachal Pradesh	1687.45	2237.73	1244	6352	1721.57	1767.26	1077	5134
3	Punjab	2611.49	3190.88	1153	6438	3026.80	2902.97	966	7762
4	UT Chandigarh	287.99	61.46	36	160	90.00	87.72	43	323
5	Uttarakhand	1882.35	2153.32	1333	7889	1909.93	1740.86	1136	6161
6	Haryana	2716.36	3012.98	1175	7024	3747.40	3112.09	1248	7232
7	Delhi	1061.04	189.24	198	1584	257.35	254.05	256	2048
8	Rajasthan	5369.78	5249.62	1976	15002	4188.14	4384.07	1988	14537
9	Uttar Pradesh	13239.41	16937.53	4891	48604	17535.32	14456.87	4365	43059
10	Bihar	8277.14	4111.32	1639	9240	7118.59	6588.55	2430	19624
11	Sikkim	541.34	33.52	16	54	227.38	186.11	110	397
12	Arunachal Pradesh	1793.42	1004.99	652	2871	200.08	38.85	35	104
13	Nagaland	1563.64	878.59	416	2407	1255.83	1392.81	623	4998
14	Manipur	1403.65	1600.76	747	829	2855.92	1213.98	685	2715
15	Mizoram	1043.39	807.98	817	6736	924.99	1026.35	1134	9072
16	Tripura	985.02	1333.65	787	6333	2748.26	945.84	642	5355
17	Meghalaya	1184.8	971.14	555	3680	1250.62	1056.12	603	4824
18	Assam	5388.74	5397.01	5015	15535	4969.87	2869.74	3483	9026
19	West Bengal	4396.32	6010.11	3397	24646	4765.49	3400.65	1873	12746
20	Jharkhand	4547.06	2871.29	1699	8495	3462.64	3559.74	1839	12873
21	Odisha	5621.47	3945.89	2013	10211	6282.00	5736.32	2876	17629
22	Chhattisgarh	3474.41	2045.68	847	5821	4303.80	2829.38	1277	9496
23	Madhya Pradesh	8182.74	9241.70	2737	21896	7729.40	8117.17	1979	16497
24	Gujarat*	4246.72	6200.52	1289	18107	6536.16	6339.73	1419	14960
25	Maharashtra**	6299.38	7843.81	3469	28311	9718.42	5285.03	2497	20161
26	Andhra Pradesh	2667.87	3492.11	937	12220	4496.85	2262.37	642	7740
27	Telangana	1954.44	1889.35	604	6604	2094.00	2217.57	660	7761
28	Karnataka	4412.99	6479.10	2431	21825	10846.89	5898.01	2140	17284
29	Goa	466.91	141.76	78	406	159.40	165.43	91	500
30	Lakshadweep	704.68	28.61	31	93	90.00	0.00	0	0
31	Kerala	2206.51	2679.28	1344	9738	2731.60	2720.48	1369	9653
32	Tamil Nadu	4824.96	6733.89	2858	36190	7110.80	5497.54	2463	20836
33	Puducherry	749.95	112.10	58	386	100.00	106.37	65	447
34	A&N Islands	593.09	92.32	161	790	158.00	65.11	119	293
	<b>Total</b>	<b>109306</b>	<b>112253.87</b>	<b>48168</b>	<b>357502</b>	<b>128620.30</b>	<b>102006.33</b>	<b>44340</b>	<b>323362</b>

# including un-utilized balance funds of previous year.

\* including Daman &amp; Diu.

\*\* including Dadra &amp; Nagar Haveli

Sl. No.	State/UT	2016-17				2017-18 [upto28.02.2018]			
		Margin money subsidy allocated (Rs. lakh)	Margin money subsidy utilized# (Rs. lakh)	Number of projects assisted	Estimated employment generated (No. of persons)	Margin money subsidy allocated (Rs. lakh)	Margin money subsidy utilized# (Rs. lakh)	Number of projects assisted	Estimated employment generated (No. of persons)
1	Jammu & Kashmir	3541.26	2621.40	1492	11691	4972.84	5410.30	2900	23200
2	Himachal Pradesh	1970.11	2185.27	941	6916	1785.19	1417.47	612	4896
3	Punjab	3504.09	3181.60	1266	9858	3272.84	3023.10	1187	9496
4	UT Chandigarh	100	82.84	47	376	100.00	67.26	33	264
5	Uttarakhand	2140.93	2122.33	1345	9890	3272.84	3157.39	1059	10312
6	Haryana	3371.31	3383.53	1377	11016	116.00	93.33	1289	544
7	Delhi	300	182.41	119	952	4693.26	3706.24	68	9376
8	Rajasthan	5500.99	4641.6	1749	13408	2017.95	1963.39	1172	8472
9	Uttar Pradesh	12981.52	14271.05	4074	36315	12624.41	13080.42	4256	34048
10	Bihar	6909.77	8336.51	3234	25872	2516.67	2388.16	1427	8104
11	Sikkim	200	35.93	27	201	5187.04	5219.56	25	9792
12	Arunachal Pradesh	500	440.34	301	1984	100.00	31.11	142	200
13	Nagaland	1751.68	2007.48	1018	7783	500.00	208.03	863	1136
14	Manipur	1741.7	2162.78	1265	8419	4028.86	2438.69	376	6904
15	Mizoram	1253.49	491.96	425	3400	2364.42	850.41	137	3008
16	Tripura	1578.62	3734.66	2297	17961	545.69	148.47	688	1096
17	Meghalaya	1748.1	407.89	329	2632	3383.12	1216.78	53	5504
18	Assam	5636.41	4910.38	6028	31498	720.92	86.90	1625	424
19	West Bengal	3680.3	6270.32	3528	26604	3221.99	1521.22	1222	13000
20	Jharkhand	4165.73	2654.35	1300	10400	4653.09	4183.46	677	11416
21	Odisha	5201.65	6848.96	3029	20392	3975.31	3465.80	1768	9776
22	Chhattisgarh	4493.3	4070.73	1598	12856	2070.37	1544.76	1013	5416
23	Madhya Pradesh	8527.32	8346.06	1940	15520	4462.97	4129.52	1224	14144
24	Gujarat*	5398.45	7561.61	1386	11629	350.00	217.30	1559	1352
25	Maharashtra**	6111.29	6001.36	2325	17799	11109.26	10576.59	2529	12472
26	Andhra Pradesh	2336.59	4916.08	1357	14148	7755.56	6523.25	1342	20232
27	Telangana	2004.86	2561.72	664	6445	197.53	118.61	934	304
28	Karnataka	4941.62	11609.56	3575	30286	6033.96	4621.51	1784	10736
29	Goa	371.62	191.44	90	660	4011.73	3208.42	38	7472
30	Lakshadweep	50	00	00	00	6462.97	5571.01	0	14272
31	Kerala	2446.06	3350.68	1584	13068	50.00	0	891	0
32	Tamil Nadu	5291.23	8213.92	2941	25764	2082.72	1964.57	3011	7128
33	Puducherry	150	103.65	66	699	8260.50	7562.91	36	24088
34	A&N Islands	100	193.46	195	1398	10.00	65.76	169	288
	<b>Total</b>	<b>110000</b>	<b>128093.86</b>	<b>52912</b>	<b>407840</b>	<b>116910.01</b>	<b>99781.70</b>	<b>36109</b>	<b>288872</b>

# including un-utilized balance funds of previous year.

\* including Daman & Diu.

\*\* including Dadra & Nagar Haveli

**Annexure-II referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 3787 for answer on 19.03.2018**

To promote Agro-based Cottage Industries in the country, following steps have also been taken by the Government through KVIC:

- i) The handholding support is being provided to the Khadi Institutions and Village Industries Units for availing financial assistance from the Banks under the Scheme namely Prime Minister's Employment Generation Programme (PMEGP) and SFURTI.
- ii) To overcome the marketing challenges of Khadi and Village Industries Units, KVIC organize exhibitions at District level, State level and National level and invites beneficiaries to exhibit and sale their products. KVI Units are also supported by the KVIC with the financial assistance to participate in International Exhibitions.
- iii) Financial assistance being provided for the renovation/modernization of Sales Outlets of institutions and State Khadi and Village Industries Boards under the scheme of "Assistance for Marketing Infrastructure".
- iv) To start Khadi Programme by new entrepreneurs, an online portal for obtaining "Khadi Certificate" has been launched. One can apply online for obtaining Khadi Certificate.
- v) In addition, the Ministry aims to promote the cottage industries in the country by encouraging and providing the artisans a platform to showcase their products in various forums such as District level, State level and National level exhibitions and fairs. The best products and processes are also being supported to be performed outside the country through schemes such as Market Promotion and Development Assistance (MPDA). Ministry through KVIC also provides different skill training to the potential entrepreneurs through the 39 Multi-Disciplinary Training Centres (MDTC) of KVIC and RSETIs. The enterprises can also avail benefits of other schemes of the Ministry such as assistance for ISO Certification, Bar Codes, etc.